HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH, NAGPUR.

: N O T I C E :

IT IS HEREBY notified for the information of the Advocates and the Parties appearing-in-person as under :-

That, it has been instructed by Hon'ble Shri Justice Manish Pitale that, in His Lordship's Court w.e.f. 05.09.2022 the mentioning shall be restricted only for circulation of the matters justifying extreme urgency and to be listed on the same day or for the next day.

In respect of all other circulations, the praecipes shall be submitted to the Assistant Registrar (Board Section) for being placed before the undersigned. The undersigned would give the dates as per urgency for the same week or for the coming weeks and at the same time precedence will also be given as per the year of filing.

The praecipes stating urgency shall be briefly worded and either typed or in legible handwriting.

Sd/-
(A.G. Joshi)
Registrar(Judicial)

Nagpur
Date: 30.08.2022